

of India in 1955 in respect of the foreign liabilities and assets of Indian joint stock companies, and holdings of foreign securities, shares and debentures held by banking companies as nominees, agents or custodians on behalf of individuals and partnerships resident in India. This survey did not, however, cover assets held by individuals abroad. No survey has been conducted after 1955. Only partial information is, therefore, available from the Exchange Control Statistics maintained by the Reserve Bank of India. Complete details can be available only when the next survey is undertaken.

(b) The following table gives the position regarding changes in non-official Indian capital invested abroad during January-November, 1958, as collected from the Exchange Control Statistics.

	Lakhs of Rupees
U K	-28.4
U S A	+1.5
Malaya	+5.6
Other Countries	-5.8
TOTAL	-26.1

Note — — means increase of Indian investments abroad

+ means disinvestment of Indian capital abroad

The data are subject to the following limitations —

- (i) No details are available in Exchange Control Records for capital receipts in sterling area currencies in amounts below Rs 20,000.
- (ii) Changes in the company balances during the period are not covered.
- (iii) It is possible that some of the payments and receipts included in this statement are in the nature of migrant transfers and are also inclusive of payments and receipts on account of foreign controlled companies.

(e) As at the end of 1955 the non-official Indian capital invested in long term assets abroad stood at Rs 62.69 crores according to the Survey of India's Foreign Liabilities and Assets. During 1956, 1957 and January-November, 1958 it is estimated, on the basis of exchange control statistics that there has been a net reduction of about Rs 50 lakhs [This later figure is subject to the same limitations as are mentioned in reply to part (b) of the question above].

(d) and (e) Yes, Sir. One application is pending with the Government, requiring permission for exporting provisions and other goods worth about Rs 2,55,000 to the U.K. for setting up an Indian Store in London.

#### Survey of India

1423. Shri S. M. Banerjee: Will the Minister of Scientific Research and Cultural Affairs be pleased to state

(a) whether it is a fact that Class III and Class IV employees working in the field units of Survey of India are subjected to accidents and serious diseases because of the nature of work

(b) if so, number of employees who were injured and seriously taken sick during the period from 1953 to 1958.

(c) number of them died of accidents and sickness separately, and

(d) amount of compensation if any paid to their dependants?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr M. M. Das). (a) No Sir. The Survey of India staff working in the field are not subjected to any special risks because of the nature of their work. They are exposed to the same risks as the inhabitants of the areas in which they are working.

(b) During the six years from 1953 to 1958 inclusive 9 persons were injured and 53 fell sick.

(c) 8 men died as a result of accidents and 16 as a result of sickness.

(d) Extraordinary pension was sanctioned in two cases @ Rs. 9.35 p.m. to one and Rs. 19.88 p.m. to another. Three more cases for grant of extraordinary pension are under consideration.

#### Survey of India

1424. Shri S. M. Banerjee: Will the Minister of Scientific Research and Cultural Affairs be pleased to state

(a) the special reasons, if any, for stationing number of circle offices and party headquarters of the Survey of India in hill stations, viz., Abu, Shillong and Mussoorie;

(b) whether the same purpose can be achieved by shifting the said offices to the plains,

(c) whether this would also be economical for Government and

(d) if so, whether any such step is contemplated in the near future?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) The only Circle Office located at a hill station is the Western Circle Office at Abu. The reason for locating the headquarters of this newly created Circle at Abu was that accommodation was readily available there but not at any other suitable place.

Survey Parties are located in Shillong and Mussoorie because the Survey of India has accommodation there. Moreover, it is desirable for proper performance of stereo work and the accuracy of maps that the work be done in a cool, dry atmosphere free from dust.

(b) The circle and the party headquarters could be removed to the plains provided suitable buildings are available, and provided the atmosphere is not too hot or moist, and is reasonably free from dust. In the alternative, air-conditioning would have to be provided in part of the premises.

(c) No, Sir

(d) No, Sir

#### Survey of India

1425. Shri S. M. Banerjee: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the works committees in Photo Litho Office, Calcutta; Photo Zinco Office, Dehra Dun and Hathibarkala Litho Office, Dehra Dun under the Survey of India are functioning effectively;

(b) if so, number of meetings held in 1958;

(c) items discussed,

(d) items on which agreements were reached, and

(e) decisions implemented?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

(b) Photo Litho Office, Calcutta—1.

Photo Zinco Office, Dehra Dun—11.

Hathibarkala Litho Office, Dehra Dun—14

(c) to (e) A large number of subjects were discussed, and recommendations made. Some have been implemented, some are being implemented, while others are being examined.

#### Survey of India

1426. Shri S. M. Banerjee: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the total number of employees working in the Survey of India sent on departmental leave during 1957-58; and

(b) the total number of employees who drew half of their pay during departmental leave in 1957-58?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) 336.

(b) 11